

**Report and Accounts (2000-2001) of the Nehru Memorial Museum and Library, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CULTURE (SHRIMATI BHAVANABEN DEVRAJBHAI CHIKALIA) : Madam, I lay on the table a copy each (in English and Hindi) of following papers :-

- (a) Thirty-fifth Annual Report and Accounts of the Nehru Memorial Museum and Library, New Delhi for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Museum.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.-7062/03]

**I. Notifications of the Ministry of Civil Aviation.**

**II. Report and Accounts (2001-2002) of the Airports Authority of India and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK) : Sir, I lay on the Table :-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Civil Aviation (Department of Civil Aviation), under section 43 of the Airports Authority of India Act, 1994, together with Explanatory Memoranda and delay statement on the Notifications:-

- (1) S.O. 1258 (E) dated the 2<sup>nd</sup> December, 2002, publishing the Airports Authority of India (Manner of Investment of Funds) Rules, 2002.
- (2) S.O. 28 (E) dated the 10<sup>th</sup> January, 2003, publishing the Airports Authority of India (Lost Property) Regulations, 2003. [Placed in Library. For (1) and (2) See No..L.T.-7063/03]